

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4902
ANSWERED ON:23.12.2014
BAN ON CAPTURE OF SHARKS
Mohammed Shri Faizal P.P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is considering to put a ban on the capture of different types of sharks by the fishermen in the country;
- (b) if so, the details thereof; and
- (c) the time by which the proposal is likely to be implemented?

Answer

THE MINISTER OF STATE FOR AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

(a) No, Madam. The Government is not considering any ban on capture of any shark species, other than those that are already prohibited for hunting and trade Wild Life (Protection) Act, 1972, namely:

- (i) Rhincodon typus (Shark),
- (ii) Carcharhinus hemiodon (Shark),
- (iii) Glyphis gangeticus (Fresh Water Shark),
- (iv) Glyphis glyphis (Shark).

(b)& (c) Does not arise.